

Central Administrative Tribunal
Principal Bench, New Delhi

CP No.401/2019 in OA No.1192/2019

New Delhi, this the 07th day of October, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr. Pradeep Kumar, Member (Administrative)

Shri B.L. Sharma, Now retired from the post of A.E. Group 'B'
S/o Late Bhiken Lal Sharma,
R/o D-16, Mansarovar Park, Shadpara
Delhi.

-Applicant

(Present: Applicant in person)

Versus

Ms. Dilraj Kaur, Commissioner,
East Delhi Municipal Corporation,
1st Floor, 419, Udyog Sadan,
Patparganj Industrial Area,
Delhi-92.

- Respondent

(By Advocate: Mr. M.S. Reen)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

In view of the order dated 4.10.2019 passed by the respondents, this CP is closed and notice issued to the respondent is discharged.

(Pradeep Kumar)
Member(A)

(S.N. Terdal)
Member (J)

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